

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

50. C.P. 1687/(MB)/2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2024**

NAME OF THE PARTIES:- Saroj Hansraj Rambhia
V/s
Birla Shloka Edutech Ltd

Section: 73(4) of the Companies Act, 2013

ORDER

Counsel, Balasaheb Yewale i/b Rajesh Shah appeared for the Petitioner. List this matter
on **23.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)